

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.91 OF 2019

M. Chandra Sekhar Rao & Ors

Appellant

Vs

MPR Refractories Ltd & Ors

Respondent

Mr Shivam Wadhwa, Advocate for appellant.

Mr Anshuman Sharma, Mr. Vishesh Dhundia, Advocate for Respondent.

ORDER

05.02.2020-Learned counsel for the Respondent submits that the matter is still pending before the Hon'ble Supreme Court, therefore, he seeks adjournment. Learned counsel for the appellant has no objection. Prayer allowed. Post the case for hearing on **1st April, 2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member(Technical)

Bm/kam